

ITEM NO.102

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

([GROUP MATTER])

WITH

C.A. No. 7406/2018 (III-A)

IA No. 86881/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25680-25681/2018 (XI)

IA No. 121074/2018 - EXEMPTION FROM FILING O.T.

IA No. 121075/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 721-722/2021 (III-A)

IA No. 23334/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2341/2023 (XI)

IA No. 21356/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 21357/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14527/2023 (XI)

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SLP(C) No. 13505/2023 (XI)

IA No. 124552/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16055/2023 (XI)

IA No. 131997/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18179/2023 (XI)

IA No. 151140/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 151139/2023 - EXEMPTION FROM FILING O.T.)

Date : 24-07-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Himanshu Bhushan, AOR

Mr. Pradeep Misra, AOR
 Mr. Daleep Dhyani, Adv.
 Mr. Suraj Singh, Adv.
 Mr. Manoj Kumar Sharma, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
 Ms. Aarti U. Mishra, Adv.
 Ms. Aarti U. Mishra, Adv.
 Mr. Harsh Som, Adv.

For Respondent(s) Ms. Samridhi Arora, Adv.
 Mr. Himanshu Bhushan, AOR

Mr. Abdul Qadir Abbasi, AOR
 Ms. Farha Naaz, Adv.
 Mr. Faraz Zaidi, Adv.

Mr. Prashant Singh, AOR
 Mr. Kamlesh Kumar Maurya, Adv.
 Ms. Priya Maurya, Adv.
 Mr. Rajat Kumar, Adv.
 Mr. Dharamshila, Adv.
 Mr. Jainendra Kumar, Adv.
 Mrs. Prerna Dhall, Adv.
 Mr. Piyush Yadav, Adv.
 Ms. Akanksha Singh, Adv.

Mrs. Mona K. Rajvanshi, AOR
 Mr. Anurag Kashyap, Adv.
 Mr. Ashwani Kumar, Adv.

Mr. Sakesh Kumar, Adv.
 Ms. Gitanjali N. Sharma, Adv.
 Ms. Alpha M. Prasad, Adv.
 Mr. Karunakar Mahalik, AOR

M/S. Gorkela Law Office, AOR
 Dr. Manoj Gorkela, Adv.
 Ms. Apurava, Adv.
 Mr. Adutiya Veer, Adv.
 Mr. Varun Kumar, Adv.
 Mr. Vinayak Sonkar, Adv.
 Ms. Aishwariya Dabral, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

The Office Report dated 15.07.2024 would reveal that
 respondent Nos.5 and 6 have died during the pendency of the

appeal(s). However, no steps have been taken by the learned counsel for the appellants to bring on record the legal representatives of deceased respondents.

Learned counsel for the appellants seek and is granted four weeks' time to bring on record the legal representatives of the deceased respondents.

However, we make it clear that since it is a matter of 2017 no further time would be granted to the appellants.

List the matter(s) before the Hon'ble Judge-in-Chamber.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)